

IN THE INCOME TAX APPELLATE TRIBUNAL, BENCH 'B' KOLKATA

[Before Hon'ble Shri N.V.Vasudevan, JM & Shri Waseem Ahmed, AM]

ITA No.1062/Kol/2017
Assessment Year : 2012-13

Yuthika Trading Company Pvt. Ltd. -versus-
Kolkata
(PAN:AAACY 4130 C)
(Appellant)

Pr.C.I.T.-3, Kolkata
Kolkata
(Respondent)

For the Appellant: Shri Akkal Dudhwewala, FCA (withdrawal Application)
For the Respondent: Md. Usman, CIT(DR)

Date of Hearing : 16.01.2018.

Date of Pronouncement : 16.01.2018.

ORDER

PER N.V.VASUDEVAN, JM:

This is an appeal by the Assessee against the order dated 20.03.2017 of Pr. C.I.T.-3, Kolkata relating to A.Y.2012-13.

2. The assessee has filed an application dated 13.01.2018 requesting for the withdrawal of appeal. The ld. DR did not raise any objection. We permit the assessee to withdraw this appeal.

3. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open Court on 16.01.2018.

Sd/-

Sd/-

[Waseem Ahmed]
Accountant Member

[N.V.Vasudevan]
Judicial Member

Dated : 16.01.2018.

[RG Sr.PS]

Copy of the order forwarded to:

1. Yuthika Trading Company Pvt. Ltd., 62A, N.S.Road, 4th Floor, Kolkata-700001.
2. Pr. C.I.T.-3, Kolkata.
3. CIT(DR), Kolkata Benches, Kolkata.

True Copy

By order,

Senior Private Secretary
Head of Office/D.D.O., ITAT, Kolkata Benches